

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1086 of 2020

IN THE MATTER OF:

PRS Packtech Systems Pvt. Ltd.

...Appellant

Versus

Subros Ltd.

...Respondent

Present:

For Appellant: Mr. Vibhu Anshuman Singh, Advocate.

**For Respondents: Mr. Rohit Gandhi and Mr. Sidhanth Kapur,
Advocates.**

O R D E R
(Through Virtual Mode)

24.02.2021: Learned counsel for the Appellant submits that rejoinder has been filed through email. He undertakes to file hard copy thereof during the course of the day.

Let the appeal be processed for final hearing and posted before Court No. II
on **24th March, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc